

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH AT NEW DELHI

O.A. No. 555/ 2024

News item titled "Indian lost 2.3 million hectares of tree cover since 2000 "Global Forest Watch" appearing in the Indian Express date 13.04.2024

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Filed By:

Date: 08.05.2025



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**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH
AT NEW DELHI**

O.A. No. 555/ 2024

News item titled "Indian lost 2.3 million hectares of tree cover since 2000 "Global Forest Watch" appearing in the Indian Express date 13.04.2024

**REPLY ON BEHALF OF RESPONDENT 12 THROUGH
SUNDER LAL, IFS, DEPUTY CONSERVATOR OF FOREST,
GURUGRAM**

MOST RESPECTFULLY SHOWETH:

*This document has been registered
at Sr. No. 202 Book No. 67
Page No. 45 On Dated 08/05/25*

I, Sunder Lal, IFS, Deputy Conservator of Forest, Gurugram do hereby solemnly affirm and state as under:

1. That present OA has been registered on the basis of news article published in newspaper Indian Express. Further, this Hon'ble Tribunal directed the respondents to file response regarding Forest Cover, Tree Cover etc. for the period from the year 2001 to 2023.
2. That present reply is being filed through Sunder Lal, IFS, Deputy Conservator of Forest, Gurugram who is authorised and competent to file present reply in the aforesaid official capacity.
3. That forest and tree cover of State of Haryana from the year 2001 to 2023 is submitted as under on the basis of State of Forest Reports published by Forest Survey of India, Dehradun:



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| Year | Forest Cover (%) | Tree Cover (%) | Total Green Cover (%) |
|-------|------------------|----------------|-----------------------|
| 2023 | 3.65 | 3.83 | 7.48 |
| 2021 | 3.63 | 3.22 | 6.85 |
| 2019 | 3.62 | 3.54 | 7.16 |
| 2017 | 3.59 | 3.20 | 6.79 |
| 2015 | 3.58 | 3.07 | 6.65 |
| 2013 | 3.59 | 2.90 | 6.49 |
| 2011 | 3.64 | 3.16 | 6.80 |
| 2009* | 3.61 | 3.19 | 6.80 |
| 2005 | 3.59 | 3.54 | 7.13 |
| 2003 | 3.43 | 3.20 | 6.63 |
| 2001 | 4.0 | 3.4 | 7.40 |

*State of Forest Report 2007 and 2009 was jointly published in 2009.

4. That answering respondent is committed for preservation of the Environment and plantation drive is being initiated in monsoon period of each year. It is undertaken to submit further information, as and when directed by this Hon'ble Tribunal.


DEPONENT

VERIFICATION:-

Verified that the contents of para no. 1 to 4 of present reply affidavit are true and correct to the best of my knowledge derived from the official record. No part of it is false, and nothing material has been concealed therefrom.

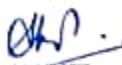
Place : Gurugram

Dated : 07.05.2025



ATTESTED

RAM NIWAS, ADVOCATE
NOTARY, GURUGRAM (HR.) INDIA


DEPONENT